

Company Appeal No. 05/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla
V/s.
M/s. Tata Investment Corporation & Anr.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

①	L. M. JENKINS	Advocate for petitioner	Maura Jenkins
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ORDER

Company Appeal No. 05/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)